GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2061 TO BE ANSWERED ON 28.07.2016

SPECIAL PURPOSE VEHICLE FOR UMPP

2061. SHRIMATI SUPRIYA SULE: SHRI DHANANJAY MAHADIK: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of POWER

be pleased to state:

(a) the details of Ultra Mega Power Projects that are in operation in the country, State-wise;

(b) whether the Government proposes to scrap four special purpose vehicles set up for Ultra Mega Power Plants in Chhattisgarh, Karnataka, Maharashtra and Odisha;

(c) if so, the details thereof and the objectives behind the move;

(d) the details of amount already incurred by the Government on these four power projects; and

(e) the response of these four States on scrapping the special purposes vehicles set up for Ultra Mega Power Plants?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): Four Ultra Mega Power Projects (UMPPs) namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have already been transferred to the developers. Out of the four awarded UMPPs, two UMPPs namely Mundra UMPP and Sasan UMPP are in operation. The status of these two UMPPs are as under:-

| SI. No. | Name of UMPP | Location | Status | |
|---------|---------------------------|---|--|--|
| 1 | Sasan UMPP (6x660 MW) | Sasan in District Singrauli. Madhya Pradesh | Project awarded and transferred to M/s. Reliance Power Ltd. on 07.08.2007. Project is fully commissioned. | |
| 2 | Mundra UMPP (5x800 MW) | Mundra in village Tundawand in District Kutch, Gujarat | Project awarded and transferred to M/s. Tata Power Ltd. on 24.04.2007. Project is fully commissioned. | |

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(b) & (c) : Activities in the following UMPPs are not progressing for a considerable time due to various reasons viz. agitation by local people & non-identification of suitable site/coal block etc.:

- Maharashtra UMPP
- Odisha (2nd Additional UMPP)
- Karnataka UMPP
- Surguja UMPP in Chhattisgarh

No final decision has been taken to wind up the four Special Purpose Vehicles (SPVs).

| State | Concerned SPV | Amount Spent (in Rupees) |
|--------------|-------------------------------------|-----------------------------|
| Maharashtra | Coastal Maharashtra Mega Power Ltd. | 8,02,12,237 |
| Odisha | Ghogarpalli Integrated Power Ltd. | 4,93,59,600 |
| Karnataka | Coastal Karnataka Power Ltd. | 4,40,30,206 |
| Chhattisgarh | Chhattisgarh Surguja Power Ltd. | 79,74,38,660 |

(d): The Project wise details of amount spent by the SPV is given below:

(e): Government of Chhattisgarh, vide letter dated 05.10.2015 and 05.04.2016, has informed that Chhattisgarh is not keen on setting up of 4000 MW Chhattisgarh UMPP.

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